

## Annexure-3

Name of the Corporate Debtor: MR Nirman Private Limited ; Date of commencement of Liquidation: 13/11/2025; List of stakeholders as on: 13/04/2026  
Secured Financial Creditor

(Amount in Rs.)

Sl. No.	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total of claims admitted					
1	UCO Bank,Dum Dum,Branch, Kolkata	AAACU3561B	18.09.2024	80,98,491	80,96,715	Secured	80,96,715	1.84%	Nil	Nil	1,776	Nil	Till date, no claim has been submitted to the Liquidator by the secured financial creditor. However, in terms of Regulation 38 of the IBBI (Liquidation Process) Regulations, the claim admitted during the CIRP in respect of the secured financial creditor shall be deemed to have been admitted by the Liquidator.
<b>Total</b>				<b>80,98,491</b>	<b>80,96,715</b>		<b>80,96,714.53</b>	<b>1.84%</b>			<b>1,776</b>	<b>-</b>	